

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-242/2010/24251A

From :- Shri Gautam Baruah,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Arunima Deka,
District & Sessions Judge,
Kokrajhar.

Dated, Guwahati the 15TH May, 2021.

Sub: **Casual leave along with station leave permission.**

Ref:- Your Letter No. DJK.1-5/21/746, dtd. 13.05.2021

Madam,

With reference to the above, I am directed to inform you that your prayer for casual leave on 15.05.2021, along with station leave permission, from the evening of 13.05.2021 till the morning of 17.05.2021, has been granted.

The Addl. District & Sessions Judge, FTC, Kokrajhar and his absence, the next senior most Judicial officer at the station shall remain in charge of your Court and office in your absence.

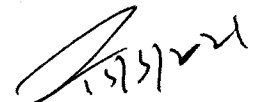
Yours faithfully,

sd/-

REGISTRAR (VIGILANCE)

Memo NO.HC.VII-242/2010/2426/A, dated 15.5.2021
Copy to:-

1. The Project Manager, Gauhati High Court.



REGISTRAR (VIGILANCE)

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